

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.01.2019,

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : DHARANI & 2 ORS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 ORS
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. D. VIDHYA SHANKAR ADV. for Petitioners D. Vidhya Shankar
2. Sandeep Kumar For Respondents
Per Hari Shanker Mani

ORDER

Counsels for both the parties are present. Heard both the sides in IA/202/2018 filed in TCP/165/2016. After hearing both sides, it appears that the Application filed for production of document is having link with the facts and circumstances being stated in the Petition, which pertains to the allegations of the diversion of funds. Therefore, the Application will be decided at the time of the arguments being submitted in the main CP. The matter is posted for making final submissions. Put up on **18.02.2019 at 10.30 A.M.**



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)